

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 107  
286/2016

**IN THE MATTER OF:**

Hari Pravat Reality Pvt. Ltd. .... Applicant/petitioners

v.

Govt. of National Capital Territory of Delhi .... Respondent

**Order under Section 391-394 of the Companies Act, 2016**

**Order delivered on 18.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

For the respondent : -

**ORDER**

None is present.

List the matter on 08.04.2021.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

18.03.2021  
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